GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 2051 ANSWERED ON 28.07.2016

GROUND WATER MANAGEMENT

2051. SHRI ABHISHEK SINGH SHRI RAJENDRA AGRAWAL SHRI PR. SENTHIL NATHAN SHRI KIRTI AZAD

SHRI FEROZE VARUN GANDHI SHRI GOPAL SHETTY SHRI M. CHANDRAKASI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of the blocks surveyed by the Central Ground Water Board to assess the State of ground water in the country during the last three years;

(b) the details of the blocks where ground water resources are found to be overexploited/depleted and contaminated State/ UT-wise; particularly Uttar Pradesh;

(c) the details of funds allocated to address the depletion of ground water along with the actual utilisation and the physical outcome thereof during the last three years;

(d) whether the Government proposes to bring any legislation or any other institutional mechanism for the regulation of the optimal usage of ground water in the country; and

(e) if so, the time line proposed in this regard?;

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Central Ground Water Board (CGWB) periodically assess replenishable ground water resources as well as quality of ground water in the Country including Uttar Pradesh. State-wise details of Blocks/Taluks/Mandals/Firkas, as per the latest assessment (2011), are given at Annexure-I. CGWB also monitors the water quality of shallow aquifers on regional scale once in a year. State-wise number of blocks surveyed during the last three years is given at Annexure II. State-wise details of the blocks in the Country including Uttar Pradesh, where high occurrences of various geo-genic contaminants are observed in ground water is given at Annexure III.

(c) During XI Plan, CGWB has undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects, under the Scheme of "Ground Water Management & Regulation". The scheme has been discontinued during XII Plan. However, release of funds for approved projects spilled-over during XII Plan. Details of funds released during last three years are given at **Annexure** –**IV**. Water harvesting structures/ground water recharge structures and other measures to address depletion of ground water are

also being taken up under MGNREGA and PMKSY (Watershed component and per drop more crop component).

(d) & (e) Water being a state subject, it is primarily the responsibility of the concerned State Governments to make suitable legislation to regulate utilization of ground water.

Central Ground Water Authority (CGWA) has been constituted under 'The Environment (Protection) Act, 1986' for the purpose of regulation and control of ground water development and management in the Country. CGWA is regulating ground water withdrawal by industries / infrastructure/mining projects in 'Non-Notified' areas for which guidelines/criteria have been framed and circulated in public domain.

Further, Ministry of Water Resources, RD & GR has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model Bill.

CATEGORIZATION OF BLOCKS/ MANDALS/ TALUKAS/FIRKAS IN INDIA AS PER DYNAMIC GROUND WATER RESOURCES ASSESSMENT (2011)

(2011)												
S.No.	States / Union	Total No. of	Safe		Semi-		Critical		Over-		Saline	
	Territories	Assessed Units		critical		cal			Explo	ited		
			Nos.	%	Nos.	%	Nos.	%	Nos.	%	Nos.	%
	States											
1	Andhra Pradesh	662	534	81	42	6	7	1	41	6	38	6
2	Telangana	448	343	77	55	12	8	2	42	9	0	0
3	Arunachal Pradesh	11	11	100	0	0	0	0	0	0	0	0
4	Assam	27	27	100	0	0	0	0	0	0	0	0
5	Bihar	533	522	98	11	2	0	0	0	0	0	0
6	Chhattisgarh	146	125	86	18	12	2	1	1	1	0	0
7	Delhi	27	2	7	5	19	2	7	18	67	0	0
8	Goa	20	20	100	0	0	0	0	0	0	0	0
9	Gujarat	223	171	77	13	6	5	2	24	11	10	4
10	Haryana	116	23	20	7	6	15	13	71	61	0	0
11	Himachal Pradesh	8	5	63	0	0	2	25	1	13	0	0
12	Jammu & Kashmir	14	14	100	0	0	0	0	0	0	0	0
13	Jharkhand	210	199	95	5	2	0	0	6	3	0	0
14	Karnataka	270	152	56	34	13	21	8	63	23	0	0
15	Kerala	152	126	83	23	15	2	1	1	1	0	0
16	Madhya Pradesh	313	218	70	67	21	4	1	24	8	0	0
17	Maharashtra	353	325	92	16	5	2	1	10	3	0	0
18	Manipur	8	8	100	0	0	0	0	0	0	0	0
19	Meghalaya	7	7	100	0	0	0	0	0	0	0	0
20	Mizoram	22	22	100	0	0	0	0	0	0	0	0
21	Nagaland	8	8	100	0	0	0	0	0	0	0	0
22	Odisha	314	308	98	0	0	0	0	0	0	6	2
23	Punjab	138	22	16	2	1	4	3	110	80	0	0
24	Rajasthan	243	25	10	20	8	24	10	172	71	2	1
25	Sikkim	4	4	100	0	0	0	0	0	0	0	0
26	Tamil Nadu	1129	437	39	235	21	48	4	374	33	35	3
27	Tripura	39	39	100	0	0	0	0	0	0	0	0
28	Uttar Pradesh	820	559	68	82	10	68	8	111	14	0	0
29	Uttaranchal	18	11	61	5	28	2	11	0	0	0	0
30	West Bengal	271	217	80	53	20	1	0.37	0	0	0	0
	Total (States)	6554	4484	68	693	11	217	3	1069	16	91	1
	Union Territories											
1	Andaman & Nicobar	36	36	100	0	0	0	0	0	0	0	0
2	Chandigarh	1	1	100	0	0	0	0	0	0	0	0
3	Dadra & Nagar Haveli	1	1	100	0	0	0	0	0	0	0	0
4	Daman & Diu	2	0	0	1	50	0	0	1	50	0	0
5	Lakshadweep	9	6	67	3	33	0	0	0	0	0	0
6	Pondicherry	4	2	50	0	0	0	0	1	25	1	25
	Total (UTs)	53	46	87	4	8	0	0	2	4	1	2
	Grand Total	6607	4530	69	697	11	217	3	1071	16	92	1

S.No.	State/UTs	No. of blocks from which samples were collected					
		2013-14	2014-15	2015-16			
1	A & N Islands	5	5	5			
2	Andhra Pradesh	229	373	293			
3	Arunachal Pradesh	5	5	5			
4	Assam	24	24	24			
5	Bihar	279	307	319			
6	Chandigarh	1	1	1			
7	Chhattisgarh	98	98	98			
8	Dadra and Nagar Haveli	1	1	1			
9	Daman and Diu	1	2	2			
10	Delhi	21	22	22			
11	Goa	12	12	12			
12	Gujarat	189	188	195			
13	Haryana	119	119	119			
14	Himachal Pradesh	14	10	8			
15	Jharkhand	153	158	165			
16	Jammu & Kashmir	27	27	27			
17	Karnataka	176	176	176			
18	Kerala	110	132	136			
19	Madhya Pradesh	287	291	291			
20	Maharashtra	245	273	303			
21	Meghalaya	5	5	5			
22	Nagaland	5	5	5			
23	Odisha	260	260	260			
24	Punjab	138	138	138			
25	Rajasthan	206	191	196			
26	Tamil Nadu	280	280	280			
27	Telangana	165	204	215			
28	Tripura	4	4	4			
29	Puducherry	2	2	2			
30	Uttar Pradesh	759	717	637			
31	Uttarakhand	29	29	29			
32	West Bengal	341	341	341			
	Total	4190	4400	4314			

Details of Blocks Surveyed by CGWB for Ground Water Quality Monitoring in Last Three Years

Note: Survey has not been carried out by CGWB for water quality in States/UTs of Manipur, Mizoram, Sikkim and Lakshadweep.

S.No.	No. of States	No. of Blocks affected						
		Salinity	Fluoride	Nitrate	Arsenic	Iron		
		(EC above	(above	(above	(above	(above		
		3000 micro	1.5 mg/l)	45 mg/l)	0.05 mg/l)	1 mg/l)		
		mhos/ cm)						
1	Andhra Pradesh	65	117	162	0	34		
2	Telangana	17	215	115	0	38		
3	Assam*	0	9	0	19	18		
4	Arunachal Pradesh*	0	0	0	0	4		
5	Bihar	3	141	26	57	32		
6	Chhattisgarh	0	29	33	1	9		
7	Delhi	11	10	14	0	0		
8	Goa	0	0	0	0	2		
9	Gujarat	104	69	143	0	46		
10	Haryana	34	91	45	21	45		
11	Himachal Pradesh	0	0	8	0	0		
12	Jammu & Kashmir	0	2	11	0	22		
13	Jharkhand	0	38	16	3	7		
14	Karnataka	114	118	160	2	116		
15	Kerala	15	10	35	0	74		
16	Madhya Pradesh	22	79	260	0	127		
17	Maharashtra	25	32	158	0	28		
18	Manipur*	0	0	0	2	0		
19	Meghalaya*	0	0	0	0	0		
20	Nagaland*	0	0	0	0	0		
21	Odisha	42	68	38	0	91		
22	Punjab	14	43	50	14	43		
23	Rajasthan	87	203	123	0	58		
24	Tamil Nadu	70	51	154	0	10		
25	Tripura*	0	0	0	0	4		
26	Uttar Pradesh	35	74	180	85	26		
27	Uttarakhand	0	0	9	0	0		
28	West Bengal	59	43	7	85	331		
29	Andaman & Nicobar	1	0	0	0	6		
30	Dadra & Nagar Haveli	0	0	1	0	0		
31	Chandigarh	0	0	0	0	0		
32	Daman & Diu	2	0	1	0	1		
33	Puducherry#	0	0	2	0	0		
34	Lakshadweep^	0	3	0	0	0		
	Total	720	1445	1751	289	1172		

STATE-WISE DETAILS OF BLOCKS/DISTRICTS/REGIONS/ISLANDS WITH GEOGENIC CONTAMINANTS IN GROUND WATER

*District as unit of survey, # Region as unit of survey, ^ Island as unit of survey Note: Data Source is CGWB survey and reports of State Government

S. No.	Name of States/UTs	Spill over II nd Instal. Released (2012-13)	Spill over II nd Instal. Released (2013-14)	Spill over II nd Instal. Released (2014-15)	Spill over II nd Instal. Released (2015-16)
		(Rs. in Lakhs)	(Rs. in Lakhs)	(Rs. in Lakhs)	(Rs. in Lakhs)
1	Andhra Pradesh				
2	Arunachal				
	Pradesh	83.730			
3	Bihar		28.8		
4	Chandigarh		231.3		
5	Chhattisgarh		108.45		
6	Delhi		13.029		
7	Gujarat	44.859		20.423	
8	Himachal				
	Pradesh		83.352	1.53	
9	Jammu &				
	Kashmir		16.659	28.76	
10	Jharkhand*		67.0665	4.9470	N T*1
11	Karnataka	33.4560	107.615		Nil
12	Kerala	4.050			
13	Madhya				
	Pradesh		38.754	60.75	
14	Maharashtra				
15	Nagaland	82.800			
16	Odisha			139.32	
17	Punjab				
18	Rajasthan	10.282	38.8	58.62	
19	Tamil Nadu	12.000			
20	Telangana	135.712			
21	Uttar Pradesh			451.684	
22	West Bengal				
	TOTAL	406.889	733.82545	766.034	

Spill Over of Demonstrative Artificial Projects Approved During XI Plan -State-wise & Year-wise Funds Released During Last Three Years

* including service tax and contract workers cess

Funds were released as spill over works of the AR Projects approved during XI Plan